

SL. NO. of order	Date of Order	ORDER WITH SIGNATURE	Office notes as to action (if any) taken on order
	<u>10-2-87</u>	Hon. D. S. Misra-AM. Hon. G. S. Sharma-JM	
		The plaintiff's counsel requests for time to file documents. Let the same be filed within fifteen days. The case is now adjourned to 5/5/87 for hearing. AM. JM.	
	<u>5/5/87</u>	Hon. D. S. Misra-AM. Hon. G. S. Sharma-JM	
		None is present for the plaintiff. Sri G. P. Agrawal for the defendants defendants is present. The suit is provisionally dismissed in default of the plaintiff without any order as to the costs. AM. JM.	Issued 7/5